

**COURT-II**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 281 OF 2015 &  
IA NO. 460 OF 2015, 332 OF 2016, 387 OF 2016, 480 OF 2015  
RP NO. 4 OF 2016 IN A. NO. 255 OF 2013**

**Dated: 6<sup>th</sup> September, 2019**

**In the matter of:**

**APPEAL NO. 281 OF 2015 &  
IA NO. 460 OF 2015, 332 OF 2016, 387 OF 2016, 480 OF 2015**

Tata Power Delhi Distribution Ltd.

.... Appellant(s)

Versus

Delhi Electricity Regulatory Commission &Ors.

.... Respondent(s)

**RP NO. 4 OF 2016 IN A. NO. 255 OF 2013**

Delhi Transco Ltd.

.... Appellant(s)

Versus

Delhi Electricity Regulatory Commission &Ors.

.... Respondent(s)

**ORDER**

Due to vacancy of the Judicial Member, the Bench did not assemble today.

The matter is posted on 18.10.2019.

**Court Master/PS**

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